[18 August. 2003]

RAJYA SABHA

essential obstetric care, emergency obstetric care, provision of referral transport through Panchayat, provision of drugs and equipment at first referral unit, provision of contractural staff like Additional Auxiliary Nurse Midwives, Staff Nurses and Doctors. Funds are also being provided for schemes to improve outreach of services like 24 hours delivery services at selected primary health centres and community health centres; training of Dais in 156 districts and holding of Reproductive and Child Health camps in 178 districts and RCH Outreach Schemes in 151 districts with adverse health indicators. The implementation of these interventions will be further strengthened during the second phase of RCH Programme.

First Referral Units are being strengthened to provide for emergency obstetric care through supply of drugs, hiring of Anaesthetist and establishment of blood storage facilities.

Artificial Limbs

2771. SHRI ISAM SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to answer to the Unstarred Question 1115 given in the Rajya Sabha on the 3rd March, 2003 and state :

(a) the names of the Members of the Expert Committee in each of the five cases to consider sanctioning Artificial Limbs during the period from the 1st January. 2002 to the 31st January, 2003;

(b) whether a cancer specialist was also included to examine the cases of cancer patients, if not. the reasons therefor;

(c) the details of the specifications of Artificial Limb of Indian make having identical functional properties; and

(d) the names alongwith the addresses from where the same could be procured?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI SUSHMA SWARAJ): (a) The names of the Members of two Expert committees that examined the four cases pertaining to CGHS Delhi are as follows :---

Expert Committee-I

1. Dr. Ravi Mittal, Asst. Prof., Deptt. of Orthopaedics, AIIMS, New Delhi

135

2. Dr. S.L. Yadav, Asst. Prof., Deptt. of Phy. Medicine & Rehabilitation, AIIMS, New Delhi.

3. Prof. V.K. Gautam, Prof, of Orthopaedics, MAMC, New Delhi.

Expert Committee-11

1. Dr. (Prof.) U. Singh, Prof. & HOD, Deptt. of Physical Medicine &

Rehabilitation, AIIMS, New Delhi.

- 2. Dr. MKS Swami, Sr. Orthopaedic Surgeon, Safdarjung Hospital.
- 3. Dr. B.S. Murthy, Sr. Orthopaedic Surgeon, Dr. R.M.L. Hospital.

The fifth case related to CGHS Chennai which was examined by an Expert Committee consisting of Dr. T Jayakumar, Orthopaedic Suregon of Government Institute of Rehabilitation Medicines, K.K. Nagar, Chennai.

(b) No, Sir. Matters relating to Artificial Limbs fall under the speciality of Orthopaedics and Rehabilitation. Therefore, only specialists of the said field are included in the Expert Committee to examine the requests for Artificial Limbs.

(c) Specifications in each case of Artificial Limb is specified by the treating specialist to suit the individual need of the patients. Hence, there cannot be any generalized specifications.

(d) These are specifed in the Department of Health's O.M. No.S-11011/5/95-CGHS(P) dated 25.6.1997 which has already been circulated to all Ministries/Departments of the Government of India.

Supply of Medicines in CGHS Ayurvedic Dispensaries

2772. SHRI LALIT SURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that CGHS Ayurvedic dispensaries in Delhi send their indents for medicines once in 45 days and it takes another 15 days for the Headquarters to supply the medicines:

(b) whether due to the existing arrangement for supply of the medicines, Ayurvedic dispensaries are without medicines quite frequently, for which the beneficiaries suffer;

136